

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 2662
ANSWERED ON 11.08.2023

PRODUCTION LINKED INCENTIVE SCHEMES

2662. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of **Heavy Industries** be pleased to state:

- (a) whether it is a fact that Government is considering to reopen windows for Production Linked Incentive schemes to attract global firms;
- (b) if so, the details thereof;
- (c) whether it is also a fact that guidelines on eligibility criteria and procedures for claiming incentives is complex and there is a need to revisit the said guidelines; and
- (d) if so, whether Government has any plan to revisit the above guidelines?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SH. KRISHAN PAL GURJAR)

(a) & (b): Ministry of Heavy Industries (MHI) is implementing 2 (two) Production Linked Incentive (PLI) schemes, viz. (i) PLI Scheme for Automobile & Auto Components (PLI Auto) and (ii) PLI Scheme for Advanced Chemistry Cell (ACC) (PLI ACC).

In PLI Auto, there is no plan to reopen the application window.

As regards PLI ACC, a total 50 GWh ACC manufacturing was allocated to 4 (four) successful bidders in March 2022 through RFP/ bidding process. Subsequently, one of the awardee bidders was disqualified for violation of the terms & conditions of the RFP/ bid document and 20 GWh ACC capacity became spare.

Subsequently, Empowered Group of Secretaries (EGoS) has recommended to re-allocate the 20 GWh ACC capacity through fresh bidding.

(c) & (d): No, Sir. MHI has published a SoP for the PLI Auto scheme, to process the claims for incentives under the scheme. The SoP has been prepared by a Committee, having the representation of all 4 (four) automobile testing agencies, after detailed stakeholders' consultations with all concerned including the implementing/ beneficiary companies under the scheme.
